

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF CEMA ELECTRIC LIGHTING PRODUCTS INDIA PVT. LTD.**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	CEMA Electric Lighting Products India Private Limited
2.	Date of incorporation of corporate debtor	04.01.2007
3.	Authority under which corporate debtor is incorporated / registered	ROC-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31501TN2007PTC061950
5.	Address of the registered office and principal office (if any) of corporate debtor	No.5, Nehru Nagar Second Street Adyar, Chennai, Chennai, Tamil Nadu, India, 600020
6.	Insolvency commencement date in respect of corporate debtor	Feb 14,2025 Order copy was downloaded by Interim Resolution Professional from the portal of NCLT on Feb 17,2025
7.	Estimated date of closure of insolvency resolution process	(13.08.2025) (180 days from the CIRP commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name of IRP: Tharuvai Ramachandran Ravichandran Reg. No.: IBBI/IPA-002/IP-N00241/10692
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address:G3, Block 2, Shivai Apts, 40, East Coast Road, Thiruvanmiyur, Chennai 600041. E-mail: travichandran@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address:27, 3rd Floor, 15, Kasturi Bai Nagar First Main Road, Adyar, Chennai 600020 E-mail:cemacirp2025@gmail.com
11.	Last date for submission of claims	March 03, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> b) N.A.

Notice is hereby given that Hon'ble National Company Law Tribunal, Chennai Bench has ordered commencement of a Corporate Insolvency Resolution Process of CEMA Electric Lighting Products India Private Limited on Feb 14, 2025 (Order copy was downloaded by Interim Resolution Professional from the portal of NCLT on Feb 17, 2025).

The creditors of CEMA Electric Lighting Products India Private Limited, are hereby called upon to submit their claims with proof on or before March 03,2025 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



*Tharuvai Ramachandran Ravichandran*

IBBI Reg. No IBBI/IPA-002/IP-N00241/10692  
Interim Resolution Professional in the matter of  
CEMA Electric Lighting Products India Private Limited  
Emailid: [cemacirp2025@gmail.com](mailto:cemacirp2025@gmail.com)

February 17, 2025  
Chennai

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